

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 11

COURT NO. : 1

22.01.2020

O.A./260/238/2018

BHAGIRATHI BEHERA  
-V/S-  
SPORTS AUTHORITY OF INDIA

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. G. R. Verma

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant files a memo for withdrawal of the OA. This is allowed. Ld. Counsel for the respondents is present.</p> <p>The OA is accordingly disposed of as withdrawn.</p> <p>( SWARUP KUMAR MISHRA ) ( GOKUL CHANDRA PATI ) MEMBER (J) MEMBER (A)</p> <p>pms</p>